

**PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE
EQUITY SHAREHOLDERS OF**

SHREE SALASAR INVESTMENTS LIMITED

Reg. Off.: 1111-A, Raheja Chambers, 213 Nariman Point, Mumbai - 400 021, Maharashtra,
Tel. No. 022 22852797, Fax No. 022 22324648

This Corrigendum to the Public Announcement ('Corrigendum to PA') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of **Mr. Ajay Dilkhush Sarupria** and **Mr. Shailesh Ghisulal Hingarh** (the 'Acquirers') in respect of the Open Offer to the equity shareholders of Shree Salasar Investments Limited (the 'Target Company') pursuant to and in compliance with Regulation 10 and Regulation 12 and other provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the 'Regulations'). This Corrigendum to PA is issued pursuant to changes/amendments advised by SEBI vide their letter no. CFD/DCR/SKS/SG/OW/22635/2010 dated October 7, 2010 and should be read in conjunction with the original Public Announcement ('PA') appeared in The Financial Express, Jansatta and Navshakti on May 14, 2010 (Friday).

The terms used in this Corrigendum to PA have the same meaning assigned to them in PA issued earlier, unless otherwise specified.

Equity Shareholders of the Target Company are requested to note following changes in the Activity Schedule in the original PA of the Open Offer made on May 14, 2010 in The Financial Express, Jansatta and Navshakti.

The revised activity schedule of the Offer is as follows:

Activity	Original		Revised	
	Date	Day	Date	Day
Date of Public Announcement	May 14, 2010	Friday	May 14, 2010	Friday
Specified Date*	June 7, 2010	Monday	June 7, 2010	Monday
Last date for a Competitive Bid, if any	June 4, 2010	Friday	June 4, 2010	Friday
Date by which Letter of Offer will be dispatched to the Shareholders	June 25, 2010	Friday	October 15, 2010	Friday
Date of opening of the Offer	July 7, 2010	Wednesday	October 20, 2010	Wednesday
Last date for Revising the Offer Price / Number of Equity Shares	July 15, 2010	Thursday	October 27, 2010	Wednesday
Last date for Withdrawing acceptances tendered by shareholders	July 21, 2010	Wednesday	November 2, 2010	Tuesday
Date of closing of the Offer	July 26, 2010	Monday	November 8, 2010	Monday
Date by which the acceptance/ rejection would be intimated and the corresponding payment for the acquired shares and/or share certificate for the rejected shares will be dispatched	August 10, 2010	Tuesday	November 23, 2010	Tuesday

All the other terms and conditions remain unchanged.

The Acquirers and its respective Directors accepts full responsibility severally and jointly for the information contained in this Corrigendum to PA and also for the fulfillment of its obligations of the Acquirers laid down in the Regulations.

A copy of this Corrigendum to PA will be available at SEBI website at <http://www.sebi.gov.in>.

Issued by Manager to the Offer on behalf of the Acquirers:



INTENSIVE FISCAL SERVICES PRIVATE LIMITED

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Date : October 11, 2010

Place: Mumbai